

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1102
(To be answered on the 27th July 2015)**

GREENFIELD AIRPORT PROJECTS

1102. ADV. CHINTAMAN NAVASHA WANAGA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether any proposals to develop Greenfield airports by formation of a joint venture company (JVC) have been received by the Government;
- (b) if so, the details thereof along with the action taken by the Government thereon;
- (c) whether a proposal for formation of JVC for development of airport at Boramani in Solapur district of Maharashtra is pending with the Government; and
- (d) if so, the details and the present status thereof along with the time by which a final decision is likely to taken thereon?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) & (b): Government of India (GoI) has given 'in-principle' approval to the State Government for setting up of Greenfield Airports in their States viz. State Government of Goa for Mopa in Goa, State Government of Karnataka for Bijapur, Gulbarga, Shimoga and Hasan in Karnataka, State Government of Kerala for Kannur in Kerala, State Government of Maharashtra for Navi Mumbai, Sindhudurg and Shirdi in Maharashtra & State Government of Uttar Pradesh for Kushinagar in Uttar Pradesh. Implementation of these projects including mode of execution and financing is to be taken up by the respective State Governments.

(c) & (d): No, Madam. However, Maharashtra Airport Development Company Limited (MADC), a State Government of Maharashtra agency, has approached Airports Authority of India (AAI) for setting up of a Greenfield airport at Boramani in Solapur District, Maharashtra through

formation of Joint Venture Company between MADC and AAI. The acceptance of proposal by AAI depends upon the viability of the airport project and also compliance by MADC to the conditions stipulated by AAI such as carrying out a pre-feasibility study, traffic forecast, impact study and techno economic feasibility, acquisition of balance area of land, obtaining clearance from Department of Forest for deforestation, removal of man made obstacles and diversion of water bodies etc.
